

have not received any details in this connection.

Establishment of Industries in Madras

2129. Shri Dharmalingam: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of proposals received for the establishment of industries with more than Rs. 2 lakhs as capital in the State of Madras during the period from 1957 to 1960 so far; and

(b) the number of industries to which licences have been given?

The Minister of Industry (Shri Manubhai Shah): (a) The basic obligation for a party to apply for a licence under the Industries (Development and Regulation) Act, 1951 is a minimum capital block of Rs. 10 lakhs and more and as such no statistics on the basis of capital of Rs. 2 lakhs and more are maintained.

(b) The details of licences issued as above every month are published in the Journal of Industry and Trade.

Salt Factory at Bolang in Orissa

**2130. { Shri K. C. Jena:
Shri Bhagabat Sahu:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a salt factory at Bolang in the district of Balasore, Orissa started on co-operative basis;

(b) if so, when did it start and what is the annual production of the factory; and

(c) what steps have been taken by Government to encourage the factory in producing more salt and providing transport for its produce?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) and (c). Do not arise.

Middle Income Group Housing Scheme in Mysore

2131. Shri Siddiah: Will the Minister of Works, Housing and Supply be pleased to state:

(a) what is the amount allotted to Mysore State in 1959-60 and 1960-61 so far for implementing (i) the Low Income Group Housing Scheme and (ii) Middle Income Group Housing Scheme; and

(b) the progress achieved under the above schemes in 1959-60 and 1960-61?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). A statement showing the required information, is laid on the Table. [See Appendix III, annexure No. 89.]

Subsidised Industrial Housing Scheme in Mysore

2132. Shri Siddiah: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any amount has been allotted under the subsidised industrial Housing Scheme in Mysore State for the year 1960-61; and

(b) the number of houses which are being constructed under the Scheme?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) A sum of Rs. 22 lakhs has been allocated to the Government of Mysore for Implementation of the Subsidised Industrial Housing Scheme in the State during 1960-61.

(b) Out of 9,723 houses sanctioned for construction in Mysore State since the inception of the Scheme in September, 1952, 6,535 houses were constructed upto 30th September, 1960, while the balance of 3,188 were under construction to be taken up for construction.

Village Housing Projects Scheme

2133. Shri Siddiah: Will the Minister of Works, Housing and Supply be pleased to state:

(a) what is the total amount allotted to Mysore State for 1960-61 under Village Housing Projects Scheme;